



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

NOTIFICATION

Srinagar, the 11th of July, 2018.

SRO 308 .- In exercise of the powers conferred under section 42 of the Constitution of Jammu and Kashmir and in supersession of notification SRO 180 dated 3rd June, 2016, the Governor is pleased to appoint Shri D. C. Raina, Senior Advocate as Advocate General for the State.

The said appointment shall be governed by the terms and conditions as laid down in Government Order No. 1905-LD(A) of 2015 dated 22-06-2015 read with Government Order No. 2329-LD(A) of 2017 dated 16-06-2017.

By Order of the Government of Jammu and Kashmir.


(Abdul Majid Bhat)
Secretary to Government.

NO: LD (A) 2016/12.

Dated: 11 - 07 - 2018.

Copy to the:-

1. Chief Secretary, J&K, Srinagar.
2. Shri D. C. Raina, Learned Advocate General, J&K.
3. Financial Commissioner, Housing and Urban Development Department.
4. Director General of Police, J&K Srinagar.
5. Additional Director General of Police (Law and Order), J&K Srinagar.
6. Principal Resident Commissioner, J&K New Delhi.
7. Principal Secretary to the Hon'ble Governor, J&K Srinagar.
8. All Principal Secretaries to Government
9. Principal Accountant General (A&E), J&K Srinagar.
10. All Commissioners/Secretaries to Government.
11. Divisional Commissioner, Kashmir/Jammu.
12. Inspector General of Police, Kashmir/Jammu.
13. Registrar General, J&K High Court, Srinagar.
14. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
15. Director Information, J&K Srinagar.
16. Director, State Motor Garages, J&K Srinagar.
17. Shri M. Soeib Alam, Advocate-on-Record, Supreme Court of India, New Delhi.
18. All concerned Law Officers for information.
19. Director Litigation, Jammu/Srinagar.
20. All officers of the Department of Law, Justice and Parliamentary Affairs.
21. General Manager, Government Press, Srinagar for publication in an extra-ordinary issue of the Government Gazette.
22. Private Secretary to the Hon'ble Advisor (V) for information of the Hon'ble Advisor.
23. SRO Section, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
24. Concerned file.